

Statement of Immovable Property Return for the year 2010 (as on 01.01.2011)

1. Name of Officer (in full) and service to which the officer belongs SANTANU KUMAR MOHAPATRA INDIAN LEGAL SERVICE

2. Cadre Joint Secy & Legal Advisor 4. Present Pay 57,720/-

Name of Sub-District, Taluk & Village or City in which property is situated (full location & postal address)	Name Details of Property, Housing lands and other buildings	Cost of construction/ Acquisition (and year when purchased) including of land in case of house	Present value *	If not in own name, state in whose name held & his/her relationship to the Govt. servant	How acquired, whether purchase, lease **, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired	Annual income from the property	Remarks
1	2	3	4	5	6	7	8
Gradakana Chandra Sekhri HIG (Police) PURA. BHUBANESWAR ORISSA	FLAT NO-244 27 dach Netaji Subhas Enclave (As on 1-1-11 possession not taken)	27 dach Agreement for sale dt-5/6/2010 with BDA.	27 dach (appx)	own name	Leave from Bhubaneswar Development Authority.	NIL	-

Signature:

Name:

Designation:

Date:

Note : Please read the notes overleaf before filling up the Form.

S.K. Mohapatra
9/6/11
S.K. MOHAPATRA
9/6/11
JSZLA.

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